

SPECIAL BENCH
COURT - I

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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1689(KB)2019
IA(I.B.C)/735(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	DHIRAJ ENTERPRISES PRIVATE LIMITED VS JANPRAGTI COMMODITIES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Ms. Pallavi Ray, Adv. : For Liquidator
Mr. Sudipta Ghosh, Liquidator

ORDER

1. Ld. Counsel for the liquidator present. Liquidator present in person
2. **IA(I.B.C)/735(KB)2024**
 - i. This IA has been filed for taking on record Progress Report at page 40.
This IA is accompanied by an affidavit of liquidator at page 13.
 - iii. Progress Report is taken on record. IA is allowed and **disposed of**.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**